

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4440  
ANSWERED ON:17.12.2009  
AIR TRAFFIC REGULATIONS  
Paranjpe Shri Anand Prakash

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Indian Commercial Aircraft are under the scan of US Federal Aviation Administration (FAA) in respect of air traffic regulation;
- (b) if so, the details thereof; and
- (c) the reaction and steps taken by the Government in the matter?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- No, Madam.

(b) and (c):- Do not arise.